

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 327
TO BE ANSWERED ON THE 19TH NOVEMBER, 2019

COMPENSATION SCHEME FOR CROP LOSS DUE TO EXTREME RAIN

327. SHRI RODMAL NAGAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Department has formulated any scheme to provide fair price or compensation for the crops during the time of extreme rain conditions;
- (b) if so, the details thereof along with the details in respect of Madhya Pradesh, Rajasthan and Chhattisgarh in this regard; and
- (c) if not, the alternative arrangement made by the Government in this regard?:

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): Besides, under Pradhan Mantri Fasal Bima Yojana (PMFBY), claims are provided to insured farmers for notified crops against the shortfall in yield due to adverse climatic conditions as per the formula envisaged in operational guidelines of the scheme. A statement containing details of claims paid under PMFBY for Madhya Pradesh, Rajasthan and Chhattisgarh is placed at Annexure.

The financial assistance under State Disaster Response Fund (SDRF) / National Disaster Response Fund (NDRF) in the wake of notified natural disasters is given by way of relief and not as compensation of loss as suffered/claimed. Extreme rainfall has not been notified as a natural calamity by the Government of India. State Governments may however use up to 10 per cent of the funds available under the SDRF for providing immediate relief to the victims of natural disasters that they consider to be 'disasters' within the local context in the State and which are not included in the notified list of disasters of the Ministry of Home Affairs, Government of India and incur expenditure as per the SDRF/NDRF guidelines, issued by Government of India (Ministry of Home Affairs) on 08.04.2015.

ANNEXURE

Annexure referred to in parts (a) to (c) of the Lok Sabha Unstarred Question No. 327 due for answer on 19.11.2019

Crop Insurance Business Statistics as on 13.11.2019

Combined PMFBY and RWBCIS Business Statistics for Chhattisgarh													
Period	Seasons	Farmers Insured (In Lakhs)			Area Insured (In Lakh Ha)	Sum Insured	Farmers Premium	Gross Premium	Admissible Claims	Approved Claims	Paid Claims	Farmers Benefitted (In Lakhs)	Claim Ratio
		Loanee	Non-Loanee	Total									
2016-17	Kharif 2016	12.51	1.48	13.99	21.98	6681.74	127.55	271.89	133.04	133.04	133.04	0.97	49%
	Rabi 2016-17	1.01	0.49	1.50	2.16	550.17	8.94	53.88	27.03	27.03	27.03	0.41	50%
	Total	13.52	1.97	15.49	24.14	7231.90	136.49	325.77	160.07	160.07	160.07	1.38	49%
2017-18	Kharif 2017	11.23	1.81	13.04	19.87	6214.53	121.69	289.48	1308.92	1308.92	1308.92	5.72	452%
	Rabi 2017-18	1.21	0.50	1.70	2.29	680.81	11.19	72.39	79.09	79.09	79.09	0.87	109%
	Total	12.44	2.31	14.74	22.16	6895.34	132.88	361.87	1388.01	1388.01	1388.01	6.59	384%
2018-19	Kharif 2018	12.00	1.72	13.71	19.98	6953.22	146.01	811.17	1003.86	1003.86	1003.66	5.88	124%
	Rabi 2018-19	1.42	0.57	1.99	2.76	916.10	15.09	77.99	60.78	54.55	54.55	0.63	78%
	Total	13.41	2.29	15.70	22.75	7869.33	161.10	889.16	1064.64	1058.41	1058.22	6.52	120%
Grand Total		39.37	6.57	45.94	69.05	21996.57	430.48	1576.80	2612.72	2606.50	2606.30	14.49	166%

Combined PMFBY and RWBCIS Business Statistics for Madhya Pradesh													
Period	Seasons	Farmers Insured (In Lakhs)			Area Insured (In Lakh Ha)	Sum Insured	Farmers Premium	Gross Premium	Admissible Claims	Approved Claims	Paid Claims	Farmers Benefitted (In Lakhs)	Claim Ratio
		Loanee	Non-Loanee	Total									
2016-17	Kharif 2016	36.81	3.98	40.79	66.95	17662.59	395.70	2558.23	1865.64	1865.64	1865.57	11.14	73%
	Rabi 2016-17	31.78	1.26	33.03	57.26	18653.14	315.27	1220.41	168.29	168.29	168.29	2.31	14%
	Total	68.58	5.24	73.82	124.21	36315.73	710.97	3778.64	2033.93	2033.93	2033.86	13.45	54%
2017-18	Kharif 2017	35.07	1.74	36.81	64.05	22870.18	494.72	3460.48	5556.25	5556.25	5553.48	20.75	161%
	Rabi 2017-18	34.00	1.28	35.28	60.39	21933.32	368.18	1486.24	332.56	265.74	238.03	3.08	22%
	Total	69.07	3.02	72.09	124.44	44803.51	862.90	4946.73	5888.81	5822.00	5791.52	23.82	119%
2018-19	Kharif 2018	32.88	1.38	34.26	67.26	24503.38	524.47	3801.01	722.29	122.29	62.47	0.98	19%
	Rabi 2018-19	34.65	1.76	36.41	57.84	29478.90	381.25	1563.06	88.51	0.00	0.00	-	6%
	Total	67.53	3.14	70.67	125.09	53982.27	905.72	5364.07	810.80	122.29	62.47	0.98	15%
Grand Total		205.19	11.40	216.58	373.74	135101.51	2479.59	14089.44	8733.55	7978.22	7887.85	38.26	62%

Combined PMFBY and RWBCIS Business Statistics for Rajasthan													
Period	Seasons	Farmers Insured (In Lakhs)			Area Insured (In Lakh Ha)	Sum Insured	Farmers Premium	Gross Premium	Admissible Claims	Approved Claims	Paid Claims	Farmers Benefitted (In Lakhs)	Claim Ratio
		Loanee	Non-Loanee	Total									
2016-17	Kharif 2016	62.43	0.01	62.43	73.45	9996.38	220.42	1981.34	1651.51	1651.51	1651.51	25.07	83%
	Rabi 2016-17	29.46	0.00	29.46	30.32	7750.66	145.51	562.48	295.34	295.34	295.34	4.38	53%
	Total	91.89	0.01	91.90	103.77	17747.04	365.93	2543.83	1946.85	1946.85	1946.85	29.45	77%
2017-18	Kharif 2017	54.64	0.00	54.64	64.83	10456.44	246.04	1859.36	1739.34	1738.34	1737.01	25.70	94%
	Rabi 2017-18	33.31	0.01	33.31	33.66	12215.32	255.51	847.77	436.52	436.27	432.77	4.06	51%
	Total	87.94	0.01	87.95	98.48	22671.76	501.55	2707.13	2175.86	2174.61	2169.78	29.76	80%
2018-19	Kharif 2018	39.66	0.06	39.72	43.58	14181.15	326.61	2264.42	1691.54	1622.49	1285.86	7.32	75%
	Rabi 2018-19	29.49	0.01	29.51	30.50	14016.40	265.30	1170.99	583.06	454.58	0.00	0.00	50%
	Total	69.15	0.07	69.22	74.08	28197.55	591.91	3435.41	2274.60	2077.07	1285.86	7.32	66%
Grand Total		248.99	0.08	249.07	276.33	68616.35	1459.39	8686.37	6397.32	6198.54	5402.49	66.53	74%